

DIVISION BENCH  
COURT - II

**O-213**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1106(KB)2019  
IA(I.B.C)/2058(KB)2023,  
IA(I.B.C)/354(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>NUETECH SOLAR SYSTEM PRIVATE LIMITED VS ENVIRON ENERGY CORPORATION INDIA PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Ms. Tanvi Luhariwala, Adv. ] For the Respondent  
Ms. Madhujā Barman, Adv. ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **16<sup>th</sup> May, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**